## National Company Law Tribunal Allahabad Bench

C P NO. 125/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2017

NAME OF THE COMPANY: M/s Invest India Micro Pension Services V/s Union of India & Ors

SECTION OF THE COMPANIES ACT: 460 of the Companies Act 2013

SI. NO.

Name

**Designation** 

Representation

**Signature** 

1.

2.

## CA No. 125/ALD/2017

The present case is filed as a fresh case. Sri Sidharth Singhal for the petitioner. The Registry is directed to make scrutiny of the matter.

The matter be listed on 23<sup>rd</sup> October, 2017.

Dated:06.10.2017

Typed by P.K.Jyoti

Shri H.P. Chaturvedi, Member (Judicial)